## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 324 OF 2017**

Dated: 24th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Damodar Valley Corporation ... Appellant(s)

Vs.

West Bengal State Electricity Distribution Company .... Respondent(s)

Ltd. & Ors.

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr.Rajiv Yadav for R-3

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>29.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk